

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-64/2000(Pt.)/ 5962/A**

From :- Shri S. Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, Smti. Bijay Lashmi Boruah,  
Presiding Officer,  
MACT No. 2, Kamrup, Guwahati.

Dated Guwahati the 11<sup>th</sup> October, 2018.

Sub: **Casual Leave along with headquarter leave permission.**  
Ref:- Your e-mail dated 04.10.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for 3 (three) days Casual Leave on 12.10.2018, 15.10.2018 and 20.10.2018 has been granted with modification in headquarter leave permission. You have been directed to be present during the time when Lok Adalat on 13.10.2018 is in session. As such, you have been granted station leave permission w.e.f. evening of 13.10.2018 (after Lok Adalat) till the morning of 22.10.2018.

The Presiding Officer STAT & Member, MACT No. 1, Kamrup, Guwahati and in her absence the Member, MACT No. 3, Kamrup, Guwahati will remain in charge of your court and office in your absence.

Yours faithfully,



**DEPUTY REGISTRAR (ADMN.-I),**

**Memo NO.HC.VII-64/2000(Pt)/**  
Copy to:

**/A, dated**



1. The Presiding Officer STAT & Member, MACT No. 1, Kamrup, Guwahati for information.
2. The Member, MACT No. 3, Kamrup, Guwahati for information.

Sd/-

**DEPUTY REGISTRAR (ADMN.-I),**